NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/84/2017

NAME OF THE PETITIONER

: VVRS CHITFUND TAMILNADU PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Rajasekhar VK B. Sarath babu

counted he the ROC; wimber B. garba

ORDER

Counsel for petitioner present. Representative of the ROC present and stated that there is no objection and a report has been filed by ROC in this regard. Heard both the sides. Order is reserved.

> K Anantha Padmanabha Swamy Member (Judicial)

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